



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

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(DES - III SECTION)

MINUTES OF THE NORMS COMMITTEE- III

MEETING No. NC/3/MEET/Jan/202425/16

DATED: 27/01/2025

Please Note

- I. For information of exporters, Norms Committee - III handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 29, 30 .Communications in respect of cases/pertaining to NC- III may be sent to email address: nc3.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.
- IV. RAs shall ensure compliance of SION, General Notes and Chapter Notes wherever applicable.
- V. RAs shall also ensure that authorization is issued or redeemed based on the wastages / consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less. In this regard, full compliance of the provisions of Para 4.12 of FTP, Para 4.16; Para 4.21 and Para 4.51 of HBP shall be made.

Meeting No. NC/3/MEET/Jan/202425/16 dated 27/01/2025 of Norms Committee - III for the year 2024-25 was held on 27/01/2025 under the Chairmanship of Shri Rakesh Kumar, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri Rakesh Kumar, Addl. DGFT	DGFT(HQ)

2	Shri Raman Kumar, Deputy DGFT	DGFT(HQ)
3	Shri Dinesh Narain Mathur, Technical Expert (Pharma)	Consultant
4	Shri Shaish Kumar, Technical Expert (Chemical)	Consultant
5	Shri Nand Lal, Technical Expert (Chemical)	Consultant

Case Details and Decision(s):

Case No.	1 / NC/3/MEET/Jan/202425/16																
Case Status	Case Approved																
Party Name	FINE ORGANIC INDUSTRIES LIMITED																
Meeting Number and Date	NC/ 3/ MEET/ Jan/ 202425/ 16 and 27/01/2025																
HQ File Number	HQRNORM APPLY 00005602AM25																
RA File Number	NA																
Licence No and Date	NA																
Norms Committee Decision:																	
The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-																	
<table><tr><th>Export Product</th><th>Qty.</th><th>Sl. No.</th><th>Import Items</th><th>Qty. allowed.</th></tr><tr><td rowspan="2">Monoglyceride (PS)</td><td rowspan="2">1 kg.</td><td>1</td><td>Hydrogenated Palm Stearin</td><td>0.872 kg.</td></tr><tr><td>2</td><td>Refined Glycerine</td><td>0.222 kg.</td></tr></table>					Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.	Monoglyceride (PS)	1 kg.	1	Hydrogenated Palm Stearin	0.872 kg.	2	Refined Glycerine	0.222 kg.
Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.													
Monoglyceride (PS)	1 kg.	1	Hydrogenated Palm Stearin	0.872 kg.													
		2	Refined Glycerine	0.222 kg.													
RA concerned may take further necessary action as per above decision of NC.																	

Case No.	2 / NC/3/MEET/Jan/202425/16
Case Status	Case Approved
Party Name	BLUE JET HEALTHCARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Jan/ 202425/ 16 and 27/01/2025
HQ File Number	HQRNORM REVIW00005742AM25
RA File Number	03AX04002988 AM23
Licence No and Date	0311018145/25/09/2022
Norms Committee Decision:	
The Committee considered the request of firm for review of ad-hoc norms and on the basis of information provided by the firm, it was decided to revise ad-hoc norms as under:-	

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
diethyl 2,2,14,14-tetramethyl-8-oxopentadecanedioate	1 kg.	1	Tetrahydrofuran	1.125 kg.
		2	Lithium Metal	0.137 kg.
		3	n-Heptane	1.787 kg.
		4	Ethyl Isobutyrate	0.686 kg.
		5	1 Bromo-5-chloropentane	1.10 kg.
		6	Methyl-ethyl-ketone	1.038 kg.
		7	N, N Dimethylacetamide	1.675 kg.
		8	Sodium t-pentoxide	0.567 kg.
		9	Iodine	0.823 kg.
		10	Tosmic	0.512 kg.

RA concerned may take further necessary action as per above decision of NC.

Case No.	3 / NC/3/MEET/Jan/202425/16
Case Status	Case Approved
Party Name	BLUE JET HEALTHCARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Jan/ 202425/ 16 and 27/01/2025
HQ File Number	HQRNORM REVW00005763AM25
RA File Number	03AX04005861 AM23
Licence No and Date	0311021934/06/03/2023
Norms Committee Decision:	

The Committee considered the request of firm for review of ad-hoc norms and on the basis of information provided by the firm, it was decided to revise ad-hoc norms as under:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
1,15 diethyl 2,2,14,14-tetramethyl-8-oxopentadecanedioate	1 kg.	1	Tetrahydrofuran	1.125 kg.
		2	N-Heptane	1.787 kg.
		3	Ethyl Isobutyrate	0.686 kg.
		4	1 Bromo-5-chloropentane	1.10 kg.
		5	N, N Dimethylacetamide	1.675 kg.
		6	Sodium t-pentoxide	0.567 kg.
		7	Tosmic	0.512 kg.

RA concerned may take further necessary action as per above decision of NC.

Case No.	4 / NC/3/MEET/Jan/202425/16
Case Status	Case Approved
Party Name	BLUE JET HEALTHCARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Jan/ 202425/ 16 and 27/01/2025
HQ File Number	HQRNORM REVIW00005772AM25
RA File Number	03AX04004237 AM24
Licence No and Date	0311029470/19/12/2023
Norms Committee Decision:	
The Committee considered the request of firm for review of ad-hoc norms and on the basis of information provided by the firm, it was decided to revise ad-hoc norms as under:-	

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
1,15 diethyl 2,2,14,14-tetramethyl-8-oxopentadecanedioate (CION-4)	1 kg.	1	Tetrahydrofuran	1.125 kg.
		2	Lithium Metal	0.137 kg.
		3	n-Heptane	1.787 kg.
		4	Ethyl Isobutyrate	0.686 kg.
		5	1 Bromo-5-chloropentane	1.10 kg.
		6	Methyl-ethyl-ketone	1.038 kg.
		7	N, N Dimethylacetamide	1.675 kg.
		8	Sodium t-pentoxide	0.567 kg.
		9	Iodine	0.823 kg.
		10	Tosmic	0.512 kg.
RA concerned may take further necessary action as per above decision of NC.				

Case No.	5 / NC/3/MEET/Jan/202425/16
Case Status	Case Approved
Party Name	BLUE JET HEALTHCARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Jan/ 202425/ 16 and 27/01/2025
HQ File Number	HQRNORM REVIW00005769AM25
RA File Number	03AX04004728 AM24
Licence No and Date	0311030291/19/01/2024
Norms Committee Decision:	

The Committee considered the request of firm for review of ad-hoc norms and on the basis of information provided by the firm, it was decided to revise ad-hoc norms as under:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
1,15 diethyl 2,2,14,14-tetramethyl-8-oxopentadecanedioate	1 kg.	1	Tetrahydrofuran	1.125 kg.
		2	Lithium Metal	0.137 kg.
		3	n-Heptane	1.787 kg.
		4	Ethyl Isobutyrate	0.686 kg.
		5	1 Bromo-5-chloropentane	1.10 kg.
		6	Methyl-ethyl-ketone	1.038 kg.
		7	N, N Dimethylacetamide	1.675 kg.
		8	Sodium t-pentoxide	0.567 kg.
		9	Iodine	0.823 kg.
		10	Tosmic	0.512 kg.

RA concerned may take further necessary action as per above decision of NC.

Case No.	6 / NC/3/MEET/Jan/202425/16
Case Status	Case Approved
Party Name	BLUE JET HEALTHCARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Jan/ 202425/ 16 and 27/01/2025
HQ File Number	HQRNORM REVIW00005765AM25

RA File Number	03AX04000076 AM25			
Licence No and Date	0311033249/22/04/2024			
Norms Committee Decision:				
The Committee considered the request of firm for review of ad-hoc norms and on the basis of information provided by the firm, it was decided to revise ad-hoc norms as under:-				
Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
1,15 diethyl 2,2,14,14-tetramethyl-8-oxopentadecanedioate	1 kg.	1	Tetrahydrofuran	1.125 kg.
		2	N-Heptane	1.787 kg.
		3	Ethyl Isobutyrate	0.686 kg.
		4	1 Bromo-5-chloropentane	1.10 kg.
		5	N, N Dimethylacetamide	1.675 kg.
		6	Sodium t-pentoxide	0.567 kg.
		7	Tosmic	0.512 kg.
RA concerned may take further necessary action as per above decision of NC.				

Case No.	7 / NC/3/MEET/Jan/202425/16
Case Status	Case Approved
Party Name	BLUE JET HEALTHCARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Jan/ 202425/ 16 and 27/01/2025
HQ File Number	HQRNORM REVIW00005766AM25
RA File Number	03AX04000120 AM25
Licence No and Date	0311033250/22/04/2024
Norms Committee Decision:	

The Committee considered the request of firm for review of ad-hoc norms and on the basis of information provided by the firm, it was decided to revise ad-hoc norms as under:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
1,15 diethyl 2,2,14,14-tetramethyl-8-oxopentadecanedioate	1 kg.	1	Tetrahydrofuran	1.125 kg.
		2	N-Heptane	1.787 kg.
		3	Ethyl Isobutyrate	0.686 kg.
		4	1 Bromo-5-chloropentane	1.10 kg.
		5	N, N Dimethylacetamide	1.675 kg.
		6	Sodium t-pentoxide	0.567 kg.
		7	Tosmic	0.512 kg.

RA concerned may take further necessary action as per above decision of NC.

Case No.	8 / NC/3/MEET/Jan/202425/16
Case Status	Case Approved
Party Name	BLUE JET HEALTHCARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Jan/ 202425/ 16 and 27/01/2025
HQ File Number	HQRNORM REVIW00005771AM25
RA File Number	03AX04001124 AM25
Licence No and Date	0311034554/12/06/2024
Norms Committee Decision:	
The Committee considered the request of firm for review of ad-hoc norms and on the basis of information provided by the firm, it was decided to revise ad-hoc norms as under:-	

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
1,15 diethyl 2,2,14,14-tetramethyl-8-oxopentadecanedioate	1 kg.	1	Tetrahydrofuran	1.125 kg.
		2	N-Heptane	1.787 kg.
		3	Ethyl Isobutyrate	0.686 kg.
		4	1 Bromo-5-chloropentane	1.10 kg.
		5	N, N Dimethylacetamide	1.675 kg.
		6	Sodium t-pentoxide	0.567 kg.
		7	Tosmic	0.512 kg.

RA concerned may take further necessary action as per above decision of NC.

Case No.	9 / NC/3/MEET/Jan/202425/16			
Case Status	Case Approved			
Party Name	BLUE JET HEALTHCARE LIMITED			
Meeting Number and Date	NC/ 3/ MEET/ Jan/ 202425/ 16 and 27/01/2025			
HQ File Number	HQRNORM APPLY 00002588AM25			
RA File Number	03AX04002439 AM25			
Licence No and Date	0311036466/20/08/2024			
Norms Committee Decision:				
The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-				

1,15 diethyl 2,2,14,14-tetramethyl-8-oxopentadecanedioate	1 kg.	1	Tetrahydrofuran	1.125 kg.
		2	N-Heptane	1.787 kg.
		3	Ethyl Isobutyrate	0.686 kg.
		4	1 Bromo-5-chloropentane	1.10 kg.
		5	N, N Dimethylacetamide	1.675 kg.
		6	Sodium t-pentoxide	0.567 kg.
		7	Tosmic	0.512 kg.

RA concerned may take further necessary action as per above decision of NC.

Case No.	10 / NC/3/MEET/Jan/202425/16				
Case Status	Case Approved				
Party Name	BLUE JET HEALTHCARE LIMITED				
Meeting Number and Date	NC/ 3/ MEET/ Jan/ 202425/ 16 and 27/01/2025				
HQ File Number	HQRNORM APPLY 00004544AM25				
RA File Number	03AX04004432 AM25				
Licence No and Date	0311039321/04/12/2024				
Norms Committee Decision:					
The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-					
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oxopentadecanedioate		2	n-Heptane	1.787 kg.
		3	Ethyl Isobutyrate	0.686 kg.
		4	1 Bromo-5-chloropentane	1.10 kg.
		5	N N Dimethylacetamide	1.675 kg.
		6	Sodium t pentoxide	0.567 kg.
		7	Tosmic	0.512 kg.
		8	N-butyl lithium (25% in N-Haptane)	1.826 kg.

RA concerned may take further necessary action as per above decision of NC.

Case No.	11 / NC/3/MEET/Jan/202425/16				
Case Status	Case Approved				
Party Name	BLUE JET HEALTHCARE LIMITED				
Meeting Number and Date	NC/ 3/ MEET/ Jan/ 202425/ 16 and 27/01/2025				
HQ File Number	HQRNORM APPLY 00004604AM25				
RA File Number	03AX04004476 AM25				
Licence No and Date	0311039416/06/12/2024				
Norms Committee Decision:					
The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-					

oxopentadecanedioate		2	n-Heptane	1.787 kg.
		3	Ethyl Isobutyrate	0.686 kg.
		4	1 Bromo-5-chloropentane	1.10 kg.
		5	N N Dimethylacetamide	1.675 kg.
		6	Sodium t pentoxide	0.567 kg.
		7	Tosmic	0.512 kg.
		8	N-butyl lithium (25% in N-Haptane)	1.826 kg.

RA concerned may take further necessary action as per above decision of NC.

Case No.	12 / NC/3/MEET/Jan/202425/16				
Case Status	Case Approved				
Party Name	BLUE JET HEALTHCARE LIMITED				
Meeting Number and Date	NC/ 3/ MEET/ Jan/ 202425/ 16 and 27/01/2025				
HQ File Number	HQRNORM APPLY 00005344AM25				
RA File Number	03AX04005025 AM25				
Licence No and Date	0311040113/02/01/2025				
Norms Committee Decision:					
The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-					

oxopentadecanedioate		2	n-Heptane	1.787 kg.
		3	Ethyl Isobutyrate	0.686 kg.
		4	1 Bromo-5-chloropentane	1.10 kg.
		5	N N Dimethylacetamide	1.675 kg.
		6	Sodium t pentoxide	0.567 kg.
		7	Tosmic	0.512 kg.
		8	N-butyl lithium (25% in N-Haptane)	1.826 kg.

RA concerned may take further necessary action as per above decision of NC.

Case No.	13 / NC/3/MEET/Jan/202425/16				
Case Status	Case Approved				
Party Name	BLUE JET HEALTHCARE LIMITED				
Meeting Number and Date	NC/ 3/ MEET/ Jan/ 202425/ 16 and 27/01/2025				
HQ File Number	HQRNORM APPLY 00005345AM25				
RA File Number	03AX04005023 AM25				
Licence No and Date	0311040114/02/01/2025				
Norms Committee Decision:					
The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-					

oxopentadecanedioate		2	n-Heptane	1.787 kg.
		3	Ethyl Isobutyrate	0.686 kg.
		4	1 Bromo-5-chloropentane	1.10 kg.
		5	N N Dimethylacetamide	1.675 kg.
		6	Sodium t pentoxide	0.567 kg.
		7	Tosmic	0.512 kg.
		8	N-butyl lithium (25% in N-Haptane)	1.826 kg.

RA concerned may take further necessary action as per above decision of NC.